



\$~S-A-1 to 101

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocates for R-

1

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5. 2

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs

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+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for

R-3.

4

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

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+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr.

Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC for

UOI.

Ms.Akanksha Kaul, Advocate with Mr.Aman Sahani and Ms. Versha Singh, Mr. Digvijay Prasad, Mr.

Samarpit Chauhan, Advs.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Aakanksha Kaul, Advocate with

Ms. Versha Singh, Advocates.

6

+ **W.P.(C)** 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava and Mr.Sahil Siddiqui,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Ms. Tesi Gupta and Ms. Ayushi Garg,

Advocates for UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

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+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

8

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Gyanendra Singh, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP





+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

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+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocates for R-

1

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

14

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R.

Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Adv.

for NAA.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

16

+ **W.P.(C)** 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Advs for Res/NAA.

17

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI with Mr.Kuldeep Singh,

Advocate.

Mr. Zoheb Hossain, Sr.Standing

Counsel, Mr.Shyam Gopal,

Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Mr.Satyakam, ASC with Ms.Pallavii

Singh, Advocate for R-4.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

18

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

19

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

Versus





UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

20

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Advocate with,

Mr.Mukesh Kr.Tiwari and Ms.Reba Jena Mishra, Advocates for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya

Advocates for NAA and DGAP

21

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

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W.P.(C) 12847/2019 & CM APPL.No.52474/2019 +

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

> Mr. Chetan Kumar Shukla.

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Vikram Jetly CGSC and

> > Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

23

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR. Petitioners

> Through: V. Lakshmikumaran, Mr. Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr.Waize Ali Noor, Ms. Kunjala

and Mr.Madhav Bajaj, Bhardwaj Mr. Yash Upadhyay and Ms. Shreya

V.Mehra, Advocates for UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

24

+ **W.P.(C)** 1171/2020

IFB INDUSTRIES LTD, Petitioner

Through: Mr.U. A Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

25 +

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

26

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

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versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

27 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

28

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

29

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

30

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with

Mr. Vivek Gurnani, Mr.Sanjeev

Menon, Mr. Kavish Garach, Mr. Kalp

Saraiya Advocates for NAA and

DGAP

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+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Samir Malik, Advocate for NAA

and DGAP.

32

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar, Mr. Samyak

Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

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+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

UNION OF INDIA & ORS Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Vikramaditya Bhaskar, Adv.

34

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for State of Haryana/R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna

Harta, Advocates.

35

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

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Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Asheesh Jain, CGSC with

> > Mr. Gaurav Kumar, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

36

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through: Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Hossain, Sr.Standing Through: Mr. Zoheb

Mr.Shyam Counsel, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

37

W.P.(C) 4348/2020 +

> APEX MEADOWS PVT LTD Petitioner

> > V. Lakshmikumaran. Through: Mr. Ms.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Ms. Neha Malik, Adv. for NAA and Through:

> > DGAP.

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Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

38

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish and Ms. Divya Rastogi,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

39

+ **W.P.(C)** 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Advocate

with Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal

Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

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+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay,

Advocate for NAA.

41

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

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+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

43

+ W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav and Mr.Devvrat

Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-2,5 to 7.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

45

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr. Parangat Pandey, Advocate for R-3.

Mr. Satish Kumar, Sr. Standing Counsel.

46

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing

counsel.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advs for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

47

W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja, Mr. Anurag Soan, Mr. Pranav Bansal and Mr. Priyojeet Chaterjee,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Aakanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani and Mr.Harsh Ojha, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

49

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

50

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

51

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

...... -.... -8----- - ----, - -

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms. Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

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3.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for NAA and DGAP.

52

+ **W.P.(C) 9931/2020**

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS.

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

..... Respondents

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4 Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

53

+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for NAA and DGAP.

54

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakhanksha Kaul, Mr.Manek

Singh and Mr.Aman Sahani, Advts.

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

55

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh, Adv. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Samarvir Singh and Ms. Sejal Aneja Advocates for

NAA and DGAP.

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W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022 +

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash, **CGSC**

Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms. Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

57

W.P.(C) 990/2021 +

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Asheesh Jain, CGSC with Through:

Mr. Gaurav Kumar, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing

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Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

58 +

W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

> V. Lakshmikumaran. Through: Ms.

> > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Advocate Through: Mr.Farman Ali, Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

59

+W.P.(C) 1357/2021

> M/S INFINITI RETAIL LTD Petitioner

> > Through: Mr.Rohan Shah. Mr.Mihir

> > > Deshmukh, Mr.Rajat Mittal, Mr. Jay

Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Mr. Dev. P. Bhardwaj, CGSC for Through:

UOI with Ms.Anubha Bhardwaj and Mr. Sachin Singh, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

61

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, Advocate with

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

62

+ **W.P.(C) 1765/2021** M/S LE REVE

Through

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

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3.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for NAA and DGAP.

63

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for NAA and

DGAP.

64

W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,

Mr. Kautilya Birat, Adv. for R-1/UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

65

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan with Mr.Sahil

Chandra Advs. for R-3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

66

+ **W.P.(C) 2440/2021**

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gu

Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC with Ms. Vanya Bajaj, Advocate for UOI. Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh

and Ms.Sejal Aneja Advocates for

NAA and DGAP.

67

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh

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Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

Mr.Parangat Pandey, Adv. for R-3.

68

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

69

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP.

70

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr. Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

71

+ **W.P.(C)** 3254/2021

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advs for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ **W.P.(C)** 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

73

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr. Gokul Sharma, Advocate for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

75

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA

and DGAP.

76

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh

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Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for

UOI.

77

+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms.Neha Sharma, Adv for R-1.

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for

DGAP and NAA.

Mr. Manas Bhatnagar, Advocates for

R-4.

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+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

79

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa

Pathak, Advocates for R-1

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman

Das Gupta Advs.

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+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Shubhang Tandon, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advs for R-1 Mr.Aman Malik, Advocate for R-2 &

3.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for

R-4.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

81

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

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with





+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana Surve and Ms. Kholi

Rakhuzuro, Advs. for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

83

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Abhishek Saket, Advocate for

UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

85

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

.... Respondents

SPC with

Through: Mr.Kamal Kant Jha,

Mr.Avinash, Advocates for R-1/UOI. Mr.Abhishek Saket, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta

Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Supriya R. Pandey and Mr.

Pawan Upadhyay, Advs. for R-4

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+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu with

Ms.Poonam, GP for R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

87

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sandeep Vishnu, Advocate for

UOI

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Ms. Suruchi Suri and Mr. Suryansh P.

Singh, Advocates for R-4

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

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+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr. Abhishek Khanna, GP, Mr.Aman Rewaria, Ms. A. Khandelwal and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

89

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Jatin, Sr.Panel Counsel with Ms.Chetanaya Puri and Mr. Anand

Awasthi, Advs. for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

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+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Petitioner

Through: Mr.Rituraj Gujjar with Mr.Prateek

Chadha, Ms. Pragya, Mr. Vrishank

Singhania, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Anurag Ojha, Sr.Standing Counsel, Mr. Kumar Abhishek and Mr. Gautam Barnwal, Advs.

respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal.

Advocates for R-5& 6

91

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rajesh Kumar, Advocate with

Ms.Ramneet Kaur, Advocates for

IOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

92

+W.P.(C) 15169/2022

> GELENMARK PHARMACEUTICAL LIMITED AND ANR

..... Petitioners

Mr. Rohan Shah. Advocate. Through:

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

> Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

93

W.P.(C) 15170/2022 +

> CAROA PROPERTIES LLP AND ANR Petitioners

> > Lakshmikumaran, Through: Mr. V. Ms.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

> Counsel with Mr. Vivek Gurnani and Ms. Niharika Kuchhal. Advocates for

NAA/DGAP.

94

W.P.(C) 15172/2022 +

> BARBEQUE NATION HOSPITALITY LTD Petitioner

> > Through: Mr. Srinivas Kotni, Mr. Anirudh

> > > Ramanathan, Mr. Safal Sethi,

Advocates.

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through: Mi

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

95 +

W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

96

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha

and Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Ms. Nishtha

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Mittal Advocates for GST Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for NAA and DGAP.

97

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

98

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raja, SPC for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

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+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Neeraj, SPC with Mr. Sahaj Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

100

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Gigi C.George with Mr.Dheeraj

Singh, Mr. Vashisth Diwkar

Advocates for R-1/UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

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+ W.P.(C) 9063/2023 & CM APPLs.34491-34492 /2023

JKG CONSTRUCTION PVT. LTD. Petitioner

Through: Mr. Rajesh Jain, Mr. Virag Tiwari,

And Mr. Ramashish, Advocates

versus

THE UNION OF INDIA & ORS. Respondents

Through: Mr. Avnish Singh and Mr. Aditya

Vikarm Advs. for UOI.

Mr. Farman Ali, Mr. Krishan Kumar

& Ms. Usha Jamnal, Advs. for

R2&R3.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 01.08.2023

%

- 1. Heard in part.
- 2. At the request of Mr.Zoheb Hossain, learned counsel for NAA and DGAP, the hearing scheduled for tomorrow i.e. 2nd August, 2023 is cancelled.
- 3. List on 03rd August, 2023.

MANMOHAN, J

DINESH KUMAR SHARMA, J

AUGUST 01, 2023 AS/KA

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